

GOVERNMENT OF INDIA  
MINISTRY OF CHEMICAL & FERTILIZERS  
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 1854 TO BE ANSWERED ON: 03.03.2020

Closed/Sick Fertilizer Units

†1854. SHRI SANGAM LAL GUPTA:  
SHRI RAMDAS C. TADAS:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state

- (a) the details of closed/sick fertilizer plants in the country and the reasons therefor;
- (b) whether the Government proposes to reopen these plants;
- (c) if so, the steps taken by the Government in this regard;
- (d) whether the fertilizer plants of Uttar Pradesh and Maharashtra have been included in the revamping programme of the closed/sick plants and if so, the details thereof; and
- (e) the details of the proposed modernization programme for the Government owned fertilizer plants?

ANSWER

MINISTER OF CHEMICALS AND FERTILIZERS.

(D.V. SADANANDA GOWDA)

**(a) to (e):** Amongst the Central Public Sector Enterprises (CPSEs), Government of India is reviving 5 closed fertilizers plants of Fertilizers Corporation of India Ltd. (FCIL) and Hindustan Fertilizers Corporation Ltd. (HFCL) namely Talcher (Odisha), Ramagundam (Telangana), Gorakhpur (Uttar Pradesh) and Sindri (Jharkhand) plants of FCIL and Barauni (Bihar) plant of HFCL by setting up new Ammonia Urea Plants of 12.7 Lakh Metric Tonne per annum capacity each.

In addition, at present, there are two sick public sector fertilizer manufacturing companies viz., Fertilizers and Chemicals Travancore Limited (FACT) and Madras Fertilizers Limited (MFL), under control of Department of Fertilizers, situated in Kerala and Tamil Nadu respectively. The Government has formulated the schemes for reviving for the said companies. Unit wise details are as under:

## i. MFL

For revival of MFL, MFL suggested for proposal for waiver of Government of India Loan & interest thereon. Based on submission of MFL, it was decided to explore the possibility of monetization of surplus land of MFL. Government of Tamil Nadu on 09.08.2018 has accorded No Objection Certificate (NOC) for transfer of 70 acres of MFL land to Chennai Petroleum Corporation Ltd (CPC). However, MFL purchased of land of 4.98 acres only.

Government of India sanctioned a Plan loan of Rs.1000 crore to sustain operations of the company. FACT has identified total 651.479 acres of land for sale to Government of Kerala (481.79 acres) and Bharat Petroleum Corporation Limited (169.689 acres). Transaction for sale of land from FACT to (CPC) has already been executed. Cabinet has approved the proposal for Sale of 481.79 acres of land held by FACT to the Govt. of Kerala on 24.07.2019. The amount of Rs.967.69 Crore has been received by FACT from Govt. of Kerala/Kerala Industrial Infrastructure Development Corporation (KINIFRA).

## ii. FACT

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FACT has submitted a proposal for Sale of 481.79 acres of land held by FACT to the Govt. of Kerala on 24.07.2019. The amount of Rs.967.69 Crore has been received by FACT from Govt. of Kerala/Kerala Industrial Infrastructure Development Corporation (KINIFRA).